

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|--------------|---------|----------|-----------------------------------|
| CP 150/16 | TP 182/17 | Hearing | 391/ 394 | TMI Rollon Engineering Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|---|------------------------|-----------|
| 1) | Prema. Hatti | | ROC. |
| 2) | K VENKAT SATYANARAYANA 9845613341 | PETITIONER | |

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC and RD is present. Dy. Official Liquidator is present.

List it on 03.08.2017.


MEMBER (J)